

TIN METAL FROM TIN PLATE SCRAP

*645. SHRI P. N. KATHJU: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the number of industrial establishments in the country which are engaged in recovering tin metal from tin-plate scrap together with their annual capacity for recovery of tin metal and quantity actually recovered so far;

(b) how many applications for permission to establish factories for the recovery of tin from tin-plate scrap were received by the Government during the last 5 years, and how many of these were sanctioned; and

(c) what were the reasons for the rejection of some applications?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

LOANS FOR SHIFTING OF INDUSTRIES

*646. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Administration has a proposal to give advance loans to enable industries to move out from crowded residential areas in the capital;

(b) if so, whether the Delhi Administration has forwarded the proposal to the Central Government asking for the Central assistance; and

(c) if so, the details of the proposal?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The Delhi Ad-

ministration has already started giving loans to enable industries to move out from non-conforming areas to conforming areas.

(b) The proposal was forwarded as a part of the Third Plan schemes which was accepted by the Government of India.

(c) Loans are advanced for purchase of industrial plots and construction of factory buildings, to those industries, which are allotted alternative sites for their relocation in the industrial areas as indicated in the Master Plan. A ceiling of Rs. 50,000 per unit is fixed for the purpose. The loans are recoverable in full along with interest in ten annual instalments. Interest at the rate of 6 per cent per annum is charged.

While loans for purchase of plots are advanced in lump sum, loans for construction of factory buildings are advanced in three instalments, which are linked with the progress of construction.

Funds for this purpose are provided to the Delhi Administration by way of loans from the Central Government.

BRINGING OF AMRAVATI ON MAIN LINE

*647. SHRIMATI VIMAL PUNJAB DESHMUKH: SHRI B. D. KHOBARAGADE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal for bringing Amravati in Maharashtra State, on the main line, is under Government's consideration; and

(b) if so, when the scheme will materialise?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No, Sir.

(b) Does not arise.